

ORDER

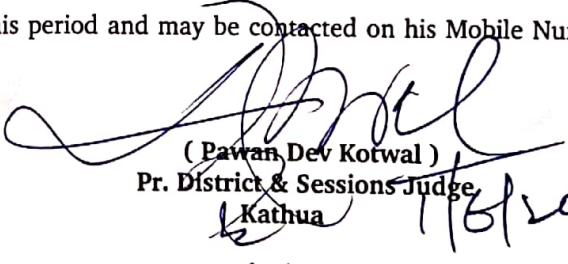
In compliance with the directions of Hon'ble High Court issued vide Order No. 1575/GS dated 14.4.2020 and in continuation of order of this office dated 15.4.2020 based on earlier directions of Hon'ble High Court issued vide circulars mentioned in Orders No. 1575/GS dated 14.4.2020, 1608/GS dated 03.5.2020 and 1651/GS dated 31.05.2020 following Judicial Officers are nominated to take up the bail/remand and other extremely urgent matters at District Headquarter: -

1. Pawan Dev Kotwal, Principal District and Sessions Judge, Kathua w.e.f. 02.06.2020 to 04.06.2020.
2. Sh. Jatinder Singh Jamwal, Additional District and Sessions Judge, Kathua on 01.06.2020 and 05.06.2020 to 08.06.2020.

Magistrates

1. Mrs. Rekha Kapoor Nischal Munsiff, Judicial Magistrate First Class, Kathua w.e.f. 01.06.2020 to 02.06.2020.
2. Mr. Deputy Kumar Munsiff, District Judicial Mobile Magistrate (Traffic), Kathua w.e.f. 03.06.2020 to 05.06.2020.
3. Mr. Yash Paul Sharma Chief Judicial Magistrate, Kathua w.e.f. 06.06.2020 to 08.06.2020.

All the Judicial Officers of the District including posted at Taluka Level shall comply with an adhere to the directions and instructions contained in the above mentioned orders/circulars. Sh. Yash Paul Sharma Chief Judicial Magistrate, Kathua shall remain Nodal Officer for this period and may be contacted on his Mobile Number 9419114500.

  
( Pawan Dev Kotwal )  
Pr. District & Sessions Judge  
Kathua

No.:- 3345-48

Dated:- 1.6.2020 ,

Copy to the:-

1. Registrar General, High Court of J&K, Jammu, for information.
2. Secretary to, Hon'ble Mr. Justice Sanjeev Kumar, Administrative Judge for District Kathua, High Court of J&K, Jammu, for His Lordship's information.
3. President Bar Association, Kathua for information.
4. All the Judicial Officer of District, Kathua.
5. Office Record.

  
Pr. District & Sessions Judge  
Kathua